

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER : \_\_\_\_\_  
PETITION NUMBER : CP/16/17  
NAME OF THE PETITIONER(S) : P. RANGASAMY +13  
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1.	K. k. Shivashanmugam 12. S. Giri Pradeethy K. Banupriya	Counsel for 8 <sup>th</sup> Respondent	K. K.
2.	R. VIDHYASITANIKAR R. ASHOKKUMAR	counsel for Petitioners	A. Shankar
3.	L. Vinoth	Counsel for R1, 2 & 3	per

ORDER

Counsel for petitioner present. Counsel for R1 to R3, Counsel for R4 and counsel for R8 are present. Counsel for petitioner submitted that notice has been sent to R5 and the same is delivered, filed proof of sending notice to R5 along with an affidavit. Service of notice is held sufficient. R5 called absent. No representation. Counsel for R8 filed counter and furnished a copy of the same to the other side. Counsel for R4 prayed time for filing counter. Time is extended at request. Put up on 12.09.2017 at 10.30 A.M.

ghk

(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)